

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) PIL No. 14589 of 2021

*In Re: Deaths of Sanitation  
Workers* .....

*Petitioner*

*Mr. B.P. Tripathy, Amicus Curiae*

Vs.

*Chief Secretary and Others* .....

*Opp. Parties*

*Mr. P.K. Muduli, A.G.A.*

**CORAM:**

**JUSTICE S.TALAPATRA  
JUSTICE SAVITRI RATHO**

**ORDER**

**17.07.2023**

**Order No.**

19.

1. This matter is taken up through hybrid mode.
2. At the request of Mr. B.P. Tripathy, learned *Amicus Curiae*, let the matter be listed on 31.07.2023.
3. It is expected that *Amicus Curiae* shall file their response in respect of the affidavit filed by the Opposite Parties No. 1 and 2, in compliance of the order dated 03.05.2023 by the next date.
4. The Opposite Parties No. 1 and 2 have filed their affidavit in Court today and the same is taken on record.

**(S.Talapatra)  
Judge**

**(Savitri Ratho)  
Judge**

*Sukanta*